

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Civil Contempt Petition No.201/00066/2017
(in OA 201/239/2013)

Indore, this Tuesday, the 07th day of August, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Raj Knwarbai, age 47 years, w/o Late Bhagwan Singh, c/o Bherulal Parmar, Opposite Near Vidhyalaya, Mahidpur Road, District : Ujjain 456440
-Petitioner

(By Advocate – Shri P.C. Choudhry)

V e r s u s

1. A.K. Gupta, General Manager, Western Railway, Head Quarter Office Churchgate, Mumbai 400020.
2. Rupnarayan Sunker, Divisional Rail Manager, Western Railway, Divisional Office, Do – Batti, Ratlam 457001.

-Respondents/Contemnors

(By Advocate – Ms. Geetanjali Chourasia, proxy counsel of Smt. Pratibha Walia)

O R D E R (O R A L)

By Navin Tandon, AM.

The compliance report has been filed on 12.03.2018.

2. Learned counsel for the petitioner submits that there is no cause for pursuing this Contempt Petition and seeks to withdraw the same.
3. Accordingly, CCP is dismissed as withdrawn. Notices are discharged.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member